

यह फैसला किया है कि 1968 और 1974 में डाक तार विभाग के हड़तालों के कारण जिन कर्मचारियों के खिलाफ अनुशासनिक कार्यवाहियां की जा रही थी उन्हें समाप्त किया जाय। इन हड़तालों के कारण कर्मचारियों के ऊपर जो अयोस्यतायें लगाई गई थीं उन सब को दूर कर दिया जायगा और उन को उन के मूल स्थान, पोजेशंस फिर से मिल जायेंगे।

मेरे इस मंत्रालय के कार्यभार ग्रहण करने के बाद विभाग के अधिकारी और डाक-तार कर्मचारी संघों के नेता मुझ से मिले हैं। अधिकारियों और डाक-तार कर्मचारियों ने जो उत्साह दिखाया है उस से मैं बहुत प्रभावित हुआ हूँ। इन सभी ने बेहतर और अधिक विनीत सेवाएँ देने के कार्य में मेरी सहायता करने का वचन दिया है। मुझे इस बात में जरा भी शक नहीं है कि निकट भविष्य में ही इस के अच्छे नतीजे प्राप्त करने में हमें सहायता मिलेगी।

## II. Derailment of Mangalore Madras Express at Sevr Stafe of Southern Railway on March 30, 1977

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Sir, I regret very much to inform this House that at about 12.50 hrs. on 30-3-1977, while No. 28 Up Mangalore-Madras Express, with a load of 16 coaches and hauled by a diesel engine, was running through Sevr station on Katpadi-Arkonam broad gauge double line section on Madras division of Southern Railway, 9 coaches marshalled 5th to 13th from the train engine derailed, of which six coaches capsized. The Up line was obstructed but the Down line remained free for through traffic.

As a result of the accident, 6 per-

sons are reported to have been killed, 17 sustained grievous injuries and another 33 received minor injuries so far. On receipt of information about the accident, Assistant Medical Officer, Katpadi proceeded to the site immediately. Medical Relief Trains from Madras and Jolarpettai and road ambulances were rushed to the site. General Manager and Chief Medical Officer, Southern Railway accompanied by other Heads of Departments, Divisional Superintendent, Madras and other Divisional Officers rushed to the site by road to supervise relief and rescue operations. All the injured persons were taken to Vellore by road ambulances and admitted in Mission Hospital and the Government Hospital. *Ex-gratia* payment to the next of kin of the dead and to the injured has been arranged.

Additional Member Mechanical, Railway Board has proceeded to the site of accident by air.

The Additional Commissioner of Railway Safety is likely to commence his statutory inquiry into this accident on 1-4-1977.

One more information is to be added. This is the latest information. With the death of 2 more persons in Government Hospital, Vellore, today morning, the number of dead is now 8 and the number of grievously injured persons is 15.

## THE BUDGET (GENERAL) 1977-78— GENERAL DISCUSSION—Contd.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Sir, I have listened with great interest to the speeches made by honourable Members and I wish to assure them that their comments as well as suggestions will receive my fullest attention when I take up the task of making the Budget for 1977-78. This Government has been in power only for a few days and has, therefore, not had any time to work out a programme of action which it will implement in the coming years.